

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : (a) Yes Sir. UNESCO has expressed concern over "gender imbalance" in the fields of science and science education.

(b) It is felt by UNESCO that more girls and women lack accessibility to science education as compared to their male counterparts largely due to cultural and attitudinal dispositions.

(c) Science and Mathematics are compulsory subjects for all, both girls and boys, upto class X, according to the scheme of studies prescribed under the National Policies on Education - 1968 and 1986, 1992.

The National Policy on Education, 1986 (with modifications undertaken in 1992) provides for widening of access to secondary education with emphasis on enrolment of girls, particularly in Science, Commerce and Vocational streams.

The Government of India is implementing a centrally sponsored scheme for improvement in Science Education in schools to strengthen facilities and programmes in all schools.

Doubling of Railway Line

672. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to refer to reply given to Unstarred Question No. 2211 on March 28, 1995 and state :

(a) the stage at which the work of doubling of railway line between Ghaziabad, Gajraula and Moradabad stands; and

(b) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). The work of patch doubling between Ghaziabad and Moradabad (Phase-I) was sanctioned in 1995-96 Budget to be taken under BOLT Scheme. Bids for construction of the line have since been obtained and are being processed. The construction work is likely to be completed by December 98.

[English]

Copyright Board

673. MAJ. GEN. (RETD.)
BHUWAN CHANDRA KHANDURI :
SHRI LAXMINARAYAN PANDEYA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up a Copyright Board to overlook the implementation of the Copyright Act which was amended recently;

(b) if so, the details thereof;

(c) the reasons for delay in setting up the Copyright Board; and

(d) the likely time schedule for constituting the aforesaid Board?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : (a) and (b). The Government of India has reconstituted the Copyright Board for a period of five years w.e.f. 4th January, 1996. The composition of the Board is as under :

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| 1. Shri S. Ramaiah
Former Law Secretary to the
Government of India | Chairman |
| 2. Joint Secretary - in
charge of copyrights, Ministry of
Human Resource Development,
Department of Education,
Government of India | Member |
| 3. Joint Secretary and Legal
Adviser in the Ministry of Law,
Justice and Company Affairs
(Department of Legal Affairs)
dealing with Department of
Education, Government of India | Member |
| 4. Law Secretary,
Government of Kerala | Member |
| 5. Law Secretary
Government of Karnataka | Member |
| 6. Law Secretary,
Government of Rajasthan | Member |
| 7. Law Secretary
Government of West Bengal | Member |
| 8. Law Secretary,
Government of Meghalaya | Member |